

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 101 of 2014 and**  
**Appeal No. 202 of 2013 & IA No. 284 of 2014**

**Dated : 13<sup>th</sup> October, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**Appeal No. 101 of 2014**

**In the matter of :**

M/s Wardha Power Co. Ltd. ... Appellant(s)  
Versus  
Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,  
Mr. J.J.Bhatt, Ms. Anjali Chandurkar,  
Mr. Hasan Murtaza and Mr. Aditya  
Panda.

**Appeal No. 202 of 2013 & IA No. 284 of 2014**

M/s Wardha Power Co. Ltd. ... Appellant(s)  
Versus  
Reliance Infrastructure Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,  
Mr. J.J.Bhatt, Ms. Anjali Chandurkar,  
Mr. Hasan Murtaza and Mr. Aditya  
Panda.

**ORDER**

Post the matter on **12<sup>th</sup> November, 2014.**

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

Sh/Jps